

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**

**PETITION NUMBER : CP(CA)/124/CHE/2023**

**NAME OF THE PETITIONER : Navjeet Harjinder Gadhoke**

**NAME OF THE RESPONDENT(S) : Racing Promotions Pvt Ltd**

**UNDER SECTION : Sec 241,242 & 244 Of CA, 2013**  
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**ORDER**

Ld. Sr. Counsel Mr. R. Parthasarathy for the Petitioner. Ld. Counsel Ms. Priyanka Varma for R2 to R6. Ld. Counsel Mr. S. Satish is present.

List the Petition for hearing on **14.08.2024**.

Sd/-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Sd/-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk